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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 262/16	TP 112/17	Hearing	433(e)/ 433(f)	M. Ramesh Vs V.M. Contractors Pvt. Ltd., Co., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	S. MANJU 9886902439	petitioner	S. Manju 31/8/17
	Aparna. Kulkarni 9742008101	Respondents	 31/8/17

ORDER

Counsel for petitioner is present. Law square Advocate Firm filed vakalath for respondent. Memo filed by counsel for petitioner to grant permission to the petitioner to withdraw the petition with a liberty to file fresh petition. Counsel for respondent endorsed no objection on the memo. Permission is granted to withdraw the petition. The petition is dismissed as withdrawn with liberty to petitioner to file fresh petition if petitioner desires.


MEMBER(J)


MEMBER(T)